

(b) whether it is a fact that sufficient capacity for indigenous production of most of these items is available within the country; and

(c) if so, the reasons for placing these components under OGL which would adversely affect their indigenous production?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DASMUNSI): (a) to (c). List of electronic components in Open General Licence (OGL) is given in Appendix 6, List 8, Part-I of the Import and Export Policy April 1988 — March 1991, (Volume I). There has not been any significant addition to the list of items under OGL as compared to the Import Policy for the period 1985-88. Only specific types of resistors, plastic film capacitors, ceramic capacitor, connectors etc. have been placed under OGL because these types are not available indigenously.

Resources of Leasing Institutions

9131. SHRI VIJAY N.PATIL: Will the Minister of FINANCE be pleased to state:

(a) the sources through which leasing institutions in the country obtain resources;

(b) whether Government have issued guidelines to leasing institutions for safeguarding acquisition of leased assets;

(c) if so, the details of guidelines;

(d) whether Government have any proposal for nationalised banks to enter into leasing business; and

(e) if so, the manner in which Government propose to make leasing activities more attractive for banks?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS

IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) The sources from which leasing institutions in this country obtain resources are share capital and reserves, debentures, institutional borrowings and public deposits.

(b) No, Sir.

(c) No, Sir.

(d) Reserve Bank has granted permission to six Banks including one private sector Bank for setting up of subsidiaries for undertaking inter-alia Equipment Leasing Business. Seven Banks have been granted permission to make portfolio investment in leasing companies.

(e) There is no proposal before Government to make leasing activities more attractive for Banks.

State Bank of Mysore

9134. SHRI SRIKANTHA DATTA NARASMIHARAJA WADIYAR: Will the Minister of FINANCE be pleased to state:

(a) whether the deposits in the State Bank of Mysore have registered a steady growth;

(b) if so, the performance of the State Bank of Mysore in last three years;

(c) the amount advanced by the State Bank of Mysore to the priority sector in these years; and

(d) the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) Yes, Sir.

(b) to (d). As per the information avail-